

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 157

Date: 29.02.2020

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **02.03.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 120/2016/EZ M.A. No. 338/2017/EZ	Md. Rizwan Vs. State of Jharkhand & Ors.	01.04.2020
2	Original Application No.170/2016/EZ	Saiful Alam Vs. State of West Bengal & Ors.	01.04.2020
3	Original Application no. 146/2017/EZ	Leasure Country Club & Resorts Pvt. Limited & Anr Vs. Union of India & ors.	01.04.2020
4	Original Application no. 173/2017/EZ	Rama Chandra Mahanta & Anr Vs. M/S Serajuddin & Co. & Ors.	01.04.2020
5	Original Application no. 114/2017/EZ M.A. No. 301/2017/EZ	Takam Xavier Vs. Union of India & Ors.	01.04.2020
6	Original Application No. 18/THC/2018/EZ M.A.No.15/2018/EZ	Ramjibanpur Babulal Institution & Another Vs State of West Bengal & Others	01.04.2020

By order

*Surbhaya Banerjee*

Registrar

Registrar

NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

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Sr.No.	Case No.	Parties	Rescheduled to
1	Appeal 05/2017/EZ M.A.342/2017/EZ	Purushottam Kumar Vs Board of Revenue Appellate Forum Patna & Others	03.04.2020
2	O.A.120/2017/EZ	Subhas Datta Vs KMRC & Others	03.04.2020
3	O.A.132/2016/EZ	Abdullah Sardar Vs DFO & Others	03.04.2020
4	O.A.No.94/2016/EZ	Sri Debeswar Chutia Vs Oil India Ltd & Others	03.04.2020
5	O.A.No.99/2016/EZ	Savita Kumari Vs. State of Jharkhand & ors.	03.04.2020
6	O.A.No.03/2017/EZ	Sasee Bhusan Pattnaik Vs State of Odisha & Others	03.04.2020
7	O.A.36/2017/EZ	Sivaji Chatterjee VS Himadri Chemicals	03.04.2020
8	O.A.No.134/2017/EZ M.A.334/2017/EZ	Manoj Kumar Dehury Vs State of Orissa & Others	03.04.2020
9	O.A. No. 14/2018/EZ	Kingshuk Majumdar Vs Union of India & Ors	03.04.2020

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Sr .No.	Case No.	Parties	Rescheduled to
1	Original Application no. 156/2016/EZ M.A. No. 312/2017/EZ M.A. 32/2018/EZ M.A. 45/2018/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	07.04.2020
2	Original Application no. 157/2016/EZ M.A. No. 313/2017/EZ M.A. 33/2018/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	07.04.2020
3	Original Application no. 166/2016/EZ M.A. No. 314/2017/EZ M.A. No. 315/2017/EZ M.A. 34/2018/EZ	Sangram Keshari Mohanty Vs. State of Odisha & ors	07.04.2020
4	Original Application no. 167/2016/EZ M.A. 35/2018/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	07.04.2020
5	Original Application no. 174/2016/EZ M.A. 36/2018/EZ	Bishnu Prasad Mishro Vs. State of Odisha & ors.	07.04.2020
6	Original Application no. 142/2017/EZ M.A.No.21/2018/EZ M.A.No.22/2018/EZ M.A.No.23/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & Ors.	07.04.2020
7	Original Application no. 150/2017/EZ	Sasee Bhoosan Patnaik Vs. State of Odisha & oRs.	07.04.2020
8	Original Application no. 65/2017/EZ M.A. No. 211/2017/EZ	Subhas Mohapatra Vs State of Odisha & ors.	07.04.2020
9	O.A.No127/2017/EZ	Samiran Cooperative Housing Society Ltd Vs Lopamudra Ghosh & Others	07.04.2020
10	O.A.No83/2016/EZ (Disposed of)	Samiran Cooperative Housing Society Ltd Vs Lopamudra Ghosh & Others	07.04.2020

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In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **05.03.2020** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No. 125/2016/EZ M.A. No. 156/2017/EZ M.A. No. 184/2017/EZ	Akshaya Kumar Pahadasingh Vs. The District Collector, Khorda & ors.	08.04.2020
2	Execution Application No. 02/2017/EZ	Sanatan Das & Anr Vs. State of west Bengal & Ors	08.04.2020
3	O.A. No 83/2017/EZ	Saikhowa Sadiya Min Samabai Samity Ltd Vs Union of India & Others	08.04.2020
4	O.A. No.84/2017/EZ	Dibrugarh Fishery Co-Operative Society Ltd Vs Union of India & Others	08.04.2020
5	O.A. No .74/2017/EZ	Mr. Tai Maya Vs Union of India & Ors.	08.04.2020
6	R.A.No.01/2018/EZ In 84/2017/EZ	PCB Assam Vs Dibrugarh Fishery Co-Operative Society Ltd	08.04.2020
7	R.A.No.02/2018/EZ In 84/2017/EZ	PCB Assam Vs Saikhowa Sadiya Sadiya Min Samabai Samiti Ltd	08.04.2020
8	O.A. No.185/2017/EZ	Atikul Laskar Vs State of W.B.& Others	08.04.2020
9	O.A. No .125/2017/EZ	Sunil Mondal Vs West Bengal PCB & Others	08.04.2020

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Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No .152/2017/EZ	Legal Aid Services-West Bengal Vs. Union of India & Ors.	09.04.2020
2	O.A.57/2017/EZ M.A.344/2017/EZ	Subhas Datta Vs Ministry of Railway & Others	09.04.2020
3	O.A.No.15/2018/EZ	Bamshi Badan Kundu Vs The State of W.B. & Others	09.04.2020
4	R.A.23/2017/EZ in O.A.136/2015/EZ & M.A.320/2017/EZ	Deptt. Of Tourism, Govt . Of West Bengal Vs Subhas Datta & Ors	09.04.2020

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